

Annexure-5

Name of the corporate debtor: KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED ; Date of commencement of liquidation: 23.05.2025 (Order received by the Liquidator on 28.05.2025) ; List of stakeholders as on: 23.07.2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees' Provident Fund Organisation	(A Statutory Organization under Ministry Of Labour & Employment, Govt. Of India)		17.06.2025	74,17,829	74,17,829	Claim by Employees Provident Fund Organisation, RPFC, Alwar.	0	0	89.4	0	0	0	0	
	Total				74,17,829	74,17,829		0	0	89.4	0	0	0	0	



SHAIENDRA SINGH

Advocate

Insolvency Professional

IP Regn. No:

IBBI/IPA-002/IP-N00471/2017-2018/11372